

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No.139 of 2020**

Ashok Pandey

..... **Appellant**

Versus

The State of Jharkhand

..... **Respondent**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Suraj Singh, Advocate

For the State : A.P.P

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

06/Dated: 06th September, 2021

1. As prayed for, by the learned counsel for the appellant, put up this case in the next week.

(Rajesh Kumar, J.)

Chandan/-